


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2019

NAME OF THE COMPANY: Durgesh Parmarathi & Anr. Vs. Ayurvedalaya India Ltd. & others.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	TARUN AGRAWAL	ADVOCATE	RESPONDENTS] 
2.	PRAKHAR SRIVASTAVA	ADVOCATE	RESPONDENTS	
3-	Nishant Mehrotra	Adv.	petitioner	

CP NO.156/ALD/2019

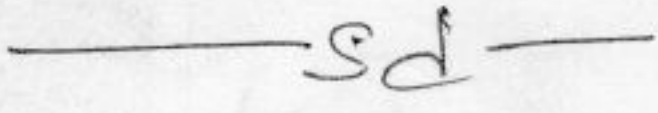
Sh. Nishant Mehrotra, Advocate for the petitioner and Sh. Tarun Agrawal along with Sh. Prakhar Srivastava, Advocates for respondent are present.

Ld. Counsel for the parties state that the proceedings are pending before the Mediation Centre of Hon'ble Allahabad High Court and pray for deferment.

As jointly prayed, put up on 14th February, 2020.

Interim order shall remain in operation, till the next date of listing.

Dated: 18.12.2019



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**